

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - II
CHENNAI

(21)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 30-08-2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI .S.VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : IBA/626/2019
NAME OF THE PETITIONER(S) : S.SIVAKAMINATHAN
NAME OF THE RESPONDENT(S) : EL FORGE LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1. R. LAUSHMI RATAN
AKILA SRINIVASAN

COUNSEL FOR
RESPONDENT

2) Dr. K.S. Ravichandran P.C.S. }
Manjula Devi S. Adv. }
M.K. Preethe Adv. }
for KSR X Co.

for
Applicants/
Operational
Creditors.

[21]

[IBA/626/2019]

ORDER

On the Withdrawal Memo filed by the Operational Creditor counsel, this IBA/626/2019 is hereby **dismissed as withdrawn**.


[S. VIJAYARAGHAVAN]
Member (Technical)


[B.S.V. PRAKASH KUMAR]
Member (Judicial)

vs .